Office of the Chief Engineer (Gzb. Zone) Uttar Pradesh Jal Nigam (Urban)
R-1, Rajnagar Ghaziabad-201002

Letter no / 3534 / NGT Dated 15.10.22

To,

The Registrar
National Green Tribunal
Principle Bench
New Delhi

Sub: Report in compliance of order of Hon'ble Tribunal dated 25.2.2022 in the matter of OA 438/ 2018, Arti Vs CGWA & others.

Sir,

Please find enclosed report of Uttar Pradesh Jal Nigam (Urban) in compliance of order of Hon'ble Tribunal dated 25.2.2022 in the above referred matter.
It is requested that the report may kindly be placed before Hon'ble Tribunal for kind Consideration.

Thanking you!

Yours sincerely

15/10/2022

(Rajeev Kumar Agarwal)
Chief Engineer (Gzb. Zone)
U P Jal Nigam (Urban)
Ghaziabad.

Copy to following for kind information :-

1. Staff officer to Chairman, Uttar Pradesh Jal Nigam (Urban) Lucknow.
2. Managing Director, Uttar Pradesh Jal Nigam (Urban) Lucknow.

Chief Engineer (Gzb. Zone)

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 438 of 2018

IN THE MATTER OF

Arti .. Applicant

Vs

Central Ground Water Authority & Ors.

...Respondents

INDEX

S.No.	Particulars	Page(s)
1	Report of U.P Jal Nigam (Urban)	2-3
2	ANNEXURE- 1: Copy of letter of CGWB Dated 21.03.22	4-5

15/10/2022

(Rajeev kumar Agarwal)
Chief Engineer (Gzb. Zone)
UP Jal Nigam(Urban)
Ghaziabad

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 438 of 2018

IN THE MATTER OF

Arti .. Applicant

Vs

Central Ground Water Authority & Ors.

...Respondents

REPORT OF U P JAL NIGAM(URBAN), RESPONDENT No 3, IN COMPLIANCE OF ORDER DATED 25.2.2022.

Back ground:

1. That upon hearing the above matter on 25.2.2022, this Hon'ble Tribunal was pleased to pass following direction/ order vide para 46:

   "....

   " In regard to these respondents, respondent nos. 1 and 3 i.e., CGWA and UPJN shall submit further report which shall also mention as to what further remedial action has been taken on account of the violation of environmental laws in abstraction of ground water illegally by these proponents, within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. "

2. That vide order dated 25.8.2022, the Hon'ble Tribunal was pleased to observe vide para 5 of the order that "Neither State PCB has submitted report with regard to service of notices upon respondents mentioned in para 44 nor report has been filed by CGWA and UP Jal Nigam, nor the joint committee constituted for submitting report in respect of various hotels etc in different districts has submitted any report till date ". Vide para 8 of the said order, Hon'ble Tribunal was further pleased to direct Member Secretary, UPPCB, Member Secretary, CGWA and Chairman, UP Jal Nigam to remain present on

the next date of hearing to explain as to why the order dated 25.2.2022 has not been complied and requisite information has not been submitted.

Action taken Report:

3. In compliance of the order dated 25.2.2022, Central Ground Water Board (Northern Zone) constituted a four-committee comprising of the officers of Central Ground Water Board, Minor Irrigation Department, UP Pollution Control Board and UP Jal Nigam vide order dated 21.3.2022. A copy of order dated 21.3.2022 is enclosed herewith as Annexure -1. The units were inspected by the committee on 4th and 5th April 2022. Following the inspection and re verification of the units, Central Ground Water Board was required to take follow up action and submit report before Hon'ble Tribunal. The said report has since been filed before Hon'ble Tribunal by CGWA vide its report dated 26.9.2022.

4. In compliance of order dated 25.8.2022 Principal Secretary Urban Development cum Chairman UP Jal Nigam will remain present before Hon'ble Tribunal on 17.10.2022 during the hearing of present OA.

5. That it is further respectfully submitted that the respondent vide para 3 and 4 of status report filed earlier on 31.3.2018 before Hon'ble Tribunal has submitted before Hon'ble Tribunal that -

6. "Para 3 (page 67-:68) -That piped water supply to said area in Ghaziabad including Indra Puram, Vaishali, Vasundhara and Siddhartha Vihar area is made by Ghaziabad Development Authority and Ghaziabad Municipal Corporation who grant water connections to the applicant residential and other units. However, 121 mld out of 365 MLD (120 MLD & 245 MLD) drinking water produced after treatment of raw water at Pratap Vihar & Siddharth Vihar water treatment plant is being supplied to Ghaziabad Development Authority (53.31 mld), Nagar Nigam, Ghaziabad (55.44 mld for colonies handed over by GDA and UP Awas Vikas Parishad) and U.P. Avas Vikas Parishad (12.25 mld) by UP Jal Nigam (Urban) for distribution through their water supply distribution network at Ghaziabad. "

It is respectfully requested that the report may kindly be taken on record.

15/10/2022

Dated 15.10.2022

(Respondent N0 -3)
Chief Engineer (Gzb. Zone)
UP Jal Nigam(Urban)
Ghaziabad

Annexure I

भूजल विंग
सेक्टर-बी, सीतापुर रोड योजना, अलीगंज
लखनऊ - 226020
दूरभाष : (0522) 2303811
ई-मेल : nhm-upw@gov.in

GROUND WATER WING
SECTOR B, SITAPUR ROAD YOJANA, ALIGANJ
LUCKNOW-226020
PHONE : (0522) 2303811
e-mail : nhm-upw@nic.in

आजादी का अमृत महोत्सव

पत्र सं. 4(237_NGT)/ भू.ज.वा./उ.प्र.क्षे./लख&जाई/2022- 346 C

दिनांक - 2 2022

कार्यालय ज्ञापन

विषय: मा. राष्ट्रीय हरित अधिकरण, नई दिल्ली में याचित Compliance of Order dated 25.02.2018 in Arti vs. CGWA & Ors. (OA No. 438/2018) के अनुपालन के संबंध में।

संदर्भ: केन्द्रीय भूमि जल प्राधिकरण की मेल दिनांक 14.03.2022

कृपया उपरोक्त विषय का संदर्भ ग्रहण करने का कष्ट करें। माननीय राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में याचित OA No. 438/2018 Arti vs. CGWA & Ors. में पारित आदेश दिनांक 25.02.2022 को पैरा 46 के अंतर्गत निम्न निर्देश दिया गया है।

"In regard to these respondents, respondent nos. 1 and 3 i.e. CGWA and UPJN shall submit further report which shall also mention as to what further remedial action has been taken on account of the violation of environmental laws in relation to use of ground water illegally by these proponents, within three months. It is noted."

माननीय राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली के उपरोक्त पारित निर्देश के अनुपालन को दृष्टिगत रखते हुए, केन्द्रीय भूमि जल प्राधिकरण, नई दिल्ली द्वारा सभी यूनिट्स का re-inspection तथा आवश्यक कार्यवाही करने के लिए दिनांक 04.04.2022 को एक बैठक पूर्वाह्न 11.30 बजे क्षेत्रीय अधिकारी कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, 19/266, सत्यम, वसुंधरा,गाजियाबाद में प्रस्तावित है। अतः आपसे अनुरोध है कि उक्त बैठक में प्रतिभाग करने का कष्ट करें। उक्त प्रकरण में मा. राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा निर्देशित रिपोर्ट अतिशीघ्र भेजी जा सके। उपरोक्त के क्रम में बैठक, संयुक्त पुनःनिरीक्षण एवं कम्प्लायंस रिपोर्ट हेतु निम्नलिखित अधिकारियों को पृथक नामित किया जाता है जोकि पूर्व की भांति माह नवंबर, 2021 में संयुक्त निरीक्षण समिति में शामिल थे।

1. श्री जगदम्बा प्रसाद, वैज्ञानिक-डी, केन्द्रीय भूमि जल बोर्ड, उत्तरी क्षेत्र, लखनऊ
   मो.न.: 9452985988 / 6307854411
2. श्री मोहन प्रकाश पालवान, अधिशासी अभियंता / जोडल अधिकारी, लघु सिंचाई विभाग, जनपद-गाजियाबाद
   मो.न.: 8005615616
3. श्री इमरान खान, पर्यावरण अभियन्ता, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ
   मो.न.: 9450272511
4. श्री योगेश कुमार, सहायक अभियंता, कंस्ट्रक्शन डिवीजन (E/M), उत्तर प्रदेश जल निगम (Urban) गाजियाबाद
   मो.न.: 7599201523

संलग्नक: उपरोक्तानुसार।

(पी.के. त्रिपाठी)
कार्यालय प्रमुख

वितरण:

1. श्री जगदम्बा प्रसाद, वैज्ञानिक-डी, केन्द्रीय भूमि जल बोर्ड, उत्तरी क्षेत्र, लखनऊ
2. श्री मोहन प्रकाश पालवान, अधिशासी अभियंता / जोडल अधिकारी, लघु सिंचाई विभाग, जनपद-गाजियाबाद

3. श्री भगवान सहाय, एसीएस अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ
4. श्री योगेश कुमार, सहायक अभियंता, कंस्ट्रक्शन डिवीजन (E/M), उत्तर प्रदेश जल निगम (Urban) गाजियाबाद
5. जिलाधिकारी गाजियाबाद को इस आशय के साथ प्रेषित कि बैठक एवं पुनः निरीक्षण हेतु प्रतिनिधि को नामित कर संबन्धित कार्य संपादित कराने में सहयोग प्रदान करें।
6. कार्यालय क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, 19/260, सत्यम, कवीनगर,गाजियाबाद को इस आशय के साथ प्रेषित कि बैठक एवं पुनः निरीक्षण हेतु प्रतिनिधि को नामित कर संबन्धित कार्य संपादित कराने में सहयोग प्रदान करें।

प्रतिलिपि:

1. सदस्य सचिव, केन्द्रीय भूमि जल प्राधिकरण, 18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली–110 011 को उनके पत्रांक CGWA-21/19/2021-CGWA-Part(1)-1198 दिनांक 11.10.2021 के संदर्भ में।
2. निदेशक, भूजर्भ जल विभाग, उ0 प्र0, 9वीं तल, इन्दिरा भवन, अशोक मार्ग, लखनऊ को उनके पत्रांक 1258 / भूजलवि0 / एस–26 कोर्ट केस (एन.जी.टी) दिनांक 22 अक्टूबर 2021 के संदर्भ में।
3. मुख्य पर्यावरण अधिकारी, सर्किल 1, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, डी.सी–12 वी, विभूति खण्ड, गोमती नगर, लखनऊ को उनके पत्रांक HO 7414 /वी-1/NGT-122/2021 दिनांक 22.10.2021 के संदर्भ में।
4. मुख्य अभियन्ता (E/M), उत्तर प्रदेश जल निगम (Urban), मुख्यालय 6 राणा प्रताप मार्ग, लखनऊ को उनके पत्रांक 37/CH(E/H/2061-0009/21 दिनांक 22.10.2021 के संदर्भ में।
5. अध्यक्ष के तकनीकी सहायक, केन्द्रीय भूमि जल बोर्ड, भूतल भवन, एन.एच–4, फरीदाबाद।

(पी.के. त्रिपाठी)
कार्यालय प्रमुख